

March, 2024

**Criminal Cases against MPs / MLAs**

Sr. No.	Name of the District	MP / MLAs for the Month of March, 2024			
		Opening Balance	Institution	Disposal	Pendency
1	Anantnag	3	0	0	3
2	Baramulla	0	0	0	0
3	Bandipora	0	0	0	0
4	Budgam	0	0	0	0
5	Doda	0	0	0	0
6	Ganderbal	0	0	0	0
7	Jammu	4	0	0	4
8	Kathua	0	0	0	0
9	Kishtwar	0	0	0	0
10	Kulgam	0	0	0	0
11	Kupwara	0	0	0	0
12	Pulwama	0	0	0	0
13	Poonch	0	0	0	0
14	Ramban	0	0	0	0
15	Reasi	0	0	0	0
16	Rajouri	0	0	0	0
17	Samba	0	0	0	0
18	Shopian	0	0	0	0
19	Srinagar	4	0	0	4
20	Udhampur	0	0	0	0
	<b>Total</b>	<b>11</b>	<b>0</b>	<b>0</b>	<b>11</b>

March, 2024

**MP / MLAs**

Sr. No.	Name of the District	MP / MLAs for the Month of March, 2024			
		Opening Balance	Institution	Disposal	Pendency
1	Kargil	0	0	0	0
2	Leh	2	0	0	2
	<b>Total</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>2</b>

*[Handwritten signatures and date]*  
15/04/24